

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.5176**  
TO BE ANSWERED ON THE 27<sup>TH</sup> MARCH, 2018

**PAYMENT OF CLAIMS FOR DAMAGED CROPS**

5176. SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the farmers of Parbhani district in Maharashtra are facing financial crisis due to the failure of their crops and refusal by a private General Insurance company to provide adequate compensation to them;
- (b) if so, whether the Government proposes to appoint any Government agency as mediator to force the aforesaid company to provide compensation to the farmers or to make provision for Government insurance to safeguard the interests of such farmers in case of their crop-failure; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c): The Government has not received any information/representation from State Government of Maharashtra or any other source regarding financial crisis in Parbhani district of Maharashtra. Under the Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) launched from April, 2016 it is the State Governments that select the crops and areas where the schemes are to be implemented and also the implementing insurance company from amongst the 18 companies empanelled for the purpose through bidding process. During 2016-17, in Maharashtra, the schemes were implemented by 4 Private sector and 2 Public sector insurance companies. In Parbhani district, during Kharif 2016, PMFBY and RWBCIS were implemented by Reliance General Insurance Company Ltd. In Rabi 2016-17, PMFBY was implemented by National Insurance Company Ltd. and RWBCIS by Bajaj-Allianz General Insurance Company Ltd. In 2016-17, in Parbhani district total admissible claims of Rs. 5080.29 lakh have been paid by the insurance companies to 1.23 lakh farmers. Therefore, the question of any mediation or provision of separate Government insurance does not arise.

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